

**Declaration of Assets in the form of real estate or investments as per the Full Court resolution dated
7th May, 1997 and re-iterated on 8th July, 2008.**

A. Name of Judge: Justice Madan B. Lokur

1. Real Estate (immoveable property)

1.1 Real Estate (immoveable property) of the Judge

S.No.	Description	Remarks
1	Residential Flat in Vasant Kunj, New Delhi (Area – 119.8 square meters)	Inherited in 1998
2	Residential Flat in Bavdhan, Pune-411007. (Area - 1307 sq. feet approx.)	Acquired on 17 th February, 1998

1.2 Real Estate (immoveable property) of the Judge's Spouse

S.No.	Description	Remarks
	NIL	N.A.

1.3 Real Estate (immoveable property) of the Judge's dependant No.1

S.No.	Description	Remarks
	N.A.	N.A.

1.4 Real Estate (immoveable property) of the Judge's dependant No.2

S.No.	Description	Remarks
	N.A.	N.A.

2. Investments

2.1 Investments of the Judge

2.1.1 Shares

S.No.	Description	Number	Remarks
1	Kirloskar Electric Company Ltd.	85	
2	Reliance Industries Ltd.	36	
3	EIH Ltd.	12	
4	Reliance Infrastructure Ltd.	1	
5	Reliance Communications Ltd.	18	
6	Reliance Natural Resources Ltd.	18	
7	Reliance Capital Ltd.	18	
8	Mahindra & Mahindra Ltd.	6	

2.1.2 Mutual Funds

S.No.	Description	Number	Remarks
	NIL		

2.1.3 Deposits and other Financial Investments

S.No.	Description	Amount	Remarks
1	Balance in UCO Bank, Delhi (Joint account with spouse)	Rs.11,15,426.20	As on 18.1.2010
2	Balance in State Bank of Bikaner & Jaipur, Delhi (Joint account with spouse)	Rs.1,04,287/-	As on 18.1.2010
3	Balance in State Bank of Bikaner & Jaipur, Delhi (Joint account with brother)	Rs.28,843/-	As on 18.1.2010
4	Balance in State Bank of India, Pune (Joint account with spouse)	Rs.57,635/-	As on 8.1.2010
5	Fixed Deposit with UCO Bank, Delhi	Rs.6,77,146/-	
6	Fixed Deposit with UCO Bank, Delhi	Rs. 54,931/-	
7	GPF Account	Rs.3,64,956/-	As on 1.1.2010
8	PPF Account	Rs.14,87,718/-	As on 1.1.2010
9	LIC policy	Rs.1,00,000/-	
10	LIC policy	Rs.50,000/-	
11	PNB – 8% Tax Savings Bonds	Rs.5,00,000/-	
12	GOI Savings Bonds in Punjab National Bank.	Rs.10,00,000/-	
13	US 64 GOI Bonds*	518 bonds	
14	UTI Mastergain 1992 Scheme	500 units	

2.2 Investments of the Judge's Spouse

2.2.1 Shares

S.No.	Description	Number	Remarks
1	EIH Ltd.	3	
2	Reliance Industries Ltd.	172	
3	Reliance Textiles Industries Ltd.	36	
4	Reliance Infrastructure Ltd.	1	
5	Reliance Communications Ltd.	18	
6	Reliance Natural Resources Ltd.	18	
7	Reliance Capital Ltd.	18	
8	J.K. Synthetics Ltd.	40	
9	Flex Foods Ltd.	100	

2.2.2 Mutual Funds

S.No.	Description	Number	Remarks
	NIL		

2.2.3 Deposits and other Financial Investments

S.No.	Description	Amount	Remarks
1	Balance in State Bank of Bikaner & Jaipur (Joint account with son)	Rs.38,590/-	As on 18.1.2010
2	Balance in State Bank of Bikaner & Jaipur (Joint account with son)	Rs.4,790/-	As on 18.1.2010
3	LIC policy	Rs.1,00,000/-	
4	US 64 GOI Bonds*	132 bonds	

2.3 Investments of the Judge's Dependant No.1

2.3.1 Shares

S.No.	Description	Number	Remarks
	N.A.		

2.3.2 Mutual Funds

S.No.	Description	Number	Remarks
	N.A.		

2.3.3 Deposits and other Financial Investments

S.No.	Description	Amount	Remarks
	N.A.		

2.4 Investments of the Judge's Dependant No.2

2.4.1 Shares

S.No.	Description	Number	Remarks
	N.A.		

2.4.2 Mutual Funds

S.No.	Description	Number	Remarks
	N.A.		

2.4.3 Deposits and other Financial Investments

S.No.	Description	Amount	Remarks
	N.A.		

3. Other remarks

* US 64 GOI Bonds – A letter seeking confirmation has been written to Unit Trust of India. The figure may be more than 518 bonds/132 bonds.

Signature of the Judge: _____

Date: 27th January, 2010